

FORM NO - 4

(See Rule 12)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH**

ORDER SHEET

Original Application No. 86 of 1992000

Applicant (s) Ashok Kumar Sachdeva Respondent (s) Union of India

Advocate for Applicant (s)..... M/s U.K. Samal..... Advocate for Respondent (s).....
B.R. Basu

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>P.O/B.D. for Rs.50/- filed For Registration please.</p> <p>11/2/2000</p> <p><i>S.O Received 11/2/2000</i></p> <p>The record could not be used as copy of application has not been served on 8000.</p> <p>8/3/2000</p> <p>Free copy of order dt. 8.3.2000 given to the applicant's counsel</p> <p><i>S. O</i></p> <p><i>Received S.O 13/3/2000</i></p>	<p>REGISTER</p> <p>Order No.1, dated 8-3-2000.</p> <p>This application has not yet been admitted. It is submitted by the learned counsel for the applicants Mr. V.K. Samal that in the meantime applicants have already been given promotion and therefore, he has filed a memo stating therein that he does not want to pursue this OA. He has also filed the order dated 24.2.2000 giving promotion to the applicants. In view of the sub- missions, made above, the OA is disposed of as withdrawn.</p> <p><i>J. J. Am 8/3/2000</i></p> <p><i>Member (Sudh)</i></p>